

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 10/RP/2023**

**in**

**Petition No. 393/GT/2020**

Subject : Petition for review of the Order dated 19.9.2022 in Petition No. 393/GT/2020 for truing up of tariff of Mauda STPS Stage-I (1000 MW) for the period from 1.4.2014 to 31.3.2019.

Petitioner : NTPC Limited

Respondents : MPPMCL and 6 others

Date of Hearing : **28.7.2023**

Coram : Shri I.S. Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties Present : Shri A.S. Pandey, NTPC  
Shri Sameer Aggarwal, NTPC  
Shri Vivek Kumar, NTPC  
Shri Ravin Dubey, Advocate, MPPMCL

**Record of Proceedings**

During the hearing, the representative of the Review Petitioner submitted that the present review petition has been filed for review of order dated 19.9.2022 on the following:

- (a) Additional Capitalization for Main Plant & Offsite Civil Works and CW System works in 2017-18 and 2018-19 not allowed presently and deferred till final decision in the arbitration cases, considering the aspects mentioned herein above;
- (b) The Wt. Avg. GCV of Coal as received, for the purpose of Interest on Working Capital (IOWC), allowed without adjustment of moisture content, considering the aspects mentioned herein above;
- (c) The Wt. Avg. price of Coal, for the purpose of IOWC, allowed as Rs 4486.53/MT instead of claimed Rs 5486.22/MT, considering the aspects mentioned herein above;

2. The learned counsel appearing for the Respondent submitted that review petition is not maintainable and requested for time to file reply.

3. The Commission, after hearing the parties, directed Respondents, to file their reply by **25.8.2023**, after serving copy to the Review Petitioner, who may file its rejoinder, if any, on or before **8.9.2023**.



4. Subject to the above, order in the review petition was reserved.

**By order of the Commission**

Sd/-  
(Deepak Pandey)  
Assistant Chief (Law)

